

The High Court of Gujarat
Ahmedabad

Date: - 08/09/2026

NOTICE

HCG-15/2026

It is hereby notified that ;

- (1) Hon'ble Ms. Justice Sangeeta K. Vishen would not be available for Judicial work **on 09.09.2026 in the Second Session** and **on 10.09.2026**.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R. T. Vachhani) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Mr. Justice Utkarsh Thakorbhai Desai.)
- (3) Hon'ble Mr. Justice Utkarsh Thakorbhai Desai would sit Single **on 10.09.2026** and take up the notified matters.

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)